

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016**  
**AND**  
**APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016**

**Dated: 17<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016**

**In the matter of:**

**Indraprashta Power Generation Co. Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Dhananjay Bajjal  
Mr. Nikhil Nayyar for R-1  
  
Mr. Rahul Kinra  
Mr Aditya Gupta  
Mr. Ashutosh K. Srivastava, for BRPL, BYPL  
TPDDL  
Ms. Sakshi Mehrotra, (AR) TPDDL

**APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016**

**In the matter of:**

**Pragati Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Dhananjay Bajjal  
Mr. Nikhil Nayyar for R-1

Mr. Rahul Kinra  
Mr Aditya Gupta  
Mr. Ashutosh K. Srivastava, for BRPL, BYPL  
TPDDL  
Ms. Sakshi Mehrotra, (AR) TPDDL

**ORDER**

***Reserved for Judgment.***

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice N. K. Patil)  
Judicial Member**

*vt/pk*